

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 11.09.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	1497/14	Bhavesh Giri v/s MCGM	Arguments	Adv. Bipin Joshi	
2	2777/16	Deepak Shinde & ors. V/s MCGM	N.M. Hrg.	Adv. Sherekar	
3	2939/16	Hemant Chhadva v/s MCGM	N.M. Hrg.	Adv. Sherekar	
4	3187/18	Rupesh Pawar v/s MCGM	N.M. Hrg.	Adv. Bipin Joshi	
5	271/18	Brahmajyoti B wing Mirani Tenants Association and ors v/s MCGM	N.M. Hrg.	Adv. Sarogi	